

(iv) Prime Minister's Reconstruction Plan for Jammu & Kashmir in 2004 involving an outlay of approximately Rs.24000 crore including 67 projects to be implemented by State Sector agencies as well as Government of India & public sector undertakings.

(e) and (f) There has been demand for Special Category Status from Bihar, Odisha and Rajasthan. The Planning Commission is of the view that for any State seeking Special Category Status on account of State specific problems, it would be more appropriate to provide Financial Assistance/Additional Central Assistance etc. as has been the practice so far, on a case to case basis.

#### Millennium Development Goals

820. SHRI THOMAS SANGMA: Will the PRIME MINISTER be pleased to state:

(a) the progress India has made towards achieving the Millennium Development Goals (MDGs) by 2015;

(b) whether State-wise data is available on the same;

(c) if so, the State-wise details thereof; and

(d) if no progress has been made then the measures that have been adopted by Government to achieve the MDGs and target by 2015?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):  
(a) The statistical tracking of the Millennium Development Goals (MDGs) is done by the Central Statistical Organisation of the Ministry of Statistics and Programme Implementation. Progress towards achieving the Millennium Development Goals (MDGs) by 2015 depends on a country's position in the Base Year 1990 and is thus country specific. One or more statistical indicators have been prescribed for measuring the progress towards each of the targets. 12 Targets of the MDGs are considered relevant for India. As per the latest data available from different sources on the indicators, the progress of India towards the 12 targets is as under:

S.No.	Type of Progress	No. of Targets
1.	moderately or almost nearly on track	3
2.	on-track or fast	3
3.	slow or off-track by some indicators but fast by other indicators	3
4.	on-track or fast by one main indicator and slow by another main indicator	1
5.	slow	1
6.	Pattern of change is not clear due to non-availability of data.	1

(b) The Ministry of Statistics & Programme Implementation has so far brought out two country reports on the MDGs for the years 2005 and 2007. In these two reports State-wise data was not compiled for assessment of the progress in the States/UTs in relation with MDG targets.

(c) Question does not arise.

(d) The 11th Five-Year Plan (2007-2012) has set several targets for socio-economic development by the end of the Plan period in keeping with the MDGs and covers the Government's commitment to a more inclusive development agenda. Some of the important steps taken by the Government which will help in achieving the Millennium Development Goals (MDGs) include Mahatma Gandhi National Rural Employment Guarantee Act, Sarva Siksha Abhiyan, Total Literacy Campaign of the National Literacy Mission, 73rd and 74th Constitution Amendments providing reservation for women, National Policy for the empowerment of Women, National Health Mission, Total Sanitation Campaign and Bharat Nirman.

#### **Unique Identification Authority**

†821. DR. RAM PRAKASH: Will the PRIME MINISTER be pleased to state:

(a) whether Unique Identification Authority, Appointed in January, 2009 has started the process of providing Unique Identification Number;

(b) the names of the States where the process of giving Unique Identification Number is going to start/will be started;

(c) the kilobyte memory proposed to be provided for this identity card; and

(d) the techniques which will be used to prevent tampering with the card?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) The process has started. The first Unique Identification Numbers (UID) are expected to be issued from August 2010 onwards.

(b) No decision in the matter has been taken yet.

(c) The Unique Identity Authority of India (UIDAI) will issue a number, not a card.

(d) Does not arise.

#### **Multi brand retail business to foreign investments**

822. SHRI SYED AZEEZ PASHA: Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission has held a wide array of consultations on the issue of opening multi brand retail business to foreign investments;

(b) the details of discussions and objectives of Planning Commission's actions;

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†Original notice of the question was received in Hindi.